NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/94/(IB)/2017

NAME OF THE PETITIONER(S)

: SHREYAS RELAY SYSTEMS LTD

NAME OF THE RESPONDENT(S)

: JAIN GRANITES & PROJECTS IND LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K.M. Arand

5.1CALYANASUNDARAM

Course for

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ORDER

Shri K M Anand, counsel for petitioner and Shri S Kalyanasundaram, Vice President of the respondent company are present and submitted that the matter has been settled between the parties and prayed time for filing memo of compromise. Time extended at request. Put up on 30.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)